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Dhiraj Shobhnath Pandey v. State of Gujarat, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 2557](#)

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- Aadim Jati Seva Sahkari Sanstha Maryadit Gram Oun v. Appellat Authority Payment of Gratuity*, (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 4903](#)
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- Hi Tech Instruments & Control Systems v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2022 SCC OnLine ITAT 3348](#)
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- Hindustan Foods Ltd. v. CIT*, (Dr. M.L. Meena, A.M. and Anikesh Banerjee, J.M.), [2022 SCC OnLine ITAT 2620](#)
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- Hubli Scan Centre Ltd. v. CIT*, (Dr. M.L. Meena, A.M. and Anikesh Banerjee, J.M.), [2022 SCC OnLine ITAT 2777](#)
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- Hysafe Investments (P) Ltd. v. CIT*, (Pramod M. Jagtap, V.P. and Madhumita Roy, J.M.), [2022 SCC OnLine ITAT 3510](#)
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- India Impex v. CIT*, (Amarjit Singh, J.M. and S. Rifaur Rahman, A.M.), [2022 SCC OnLine ITAT 3769](#)
- Indian Airlines Ltd. v. CIT*, (M. Balaganesh, A.M. and Pavan Kumar Gadale, J.M.), [2022 SCC OnLine ITAT 2862](#)
- Indian Energy Exchange Ltd. v. CIT*, (Kuldip Singh, J.M. and Om Prakash Kant, A.M.), [2022 SCC OnLine ITAT 3853](#)
- Indian Hotels v. CIT*, (Amarjit Singh, J.M. and S. Rifaur Rahman, A.M.), [2022 SCC OnLine ITAT 3343](#)
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- Inlogic Technologies (P) Ltd. v. CIT*, (George George K., V.P. and **S.R. Raghunatha**, A.M.), [2025 SCC OnLine ITAT 6881](#)
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- Jagriti All India v. CIT*, (C.M. Garg, J.M. and Anadee Nath Misshra, A.M.), [2022 SCC OnLine ITAT 3973](#)
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- K. Ahamed Thambi v. CIT*, (V. Durga Rao, J.M. and G. Manjunatha, A.M.), [2022 SCC OnLine ITAT 2940](#)
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Maharashtra Educational Institutions (Regulation of Fee) Rules, 2016
Maharashtra Unaided Private Professional Educational Institutions (Regulation of Admission to the Full Time Professional Post Graduate Medical and Dental courses) Rules, 2016
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Development Control and Promotion Regulations for Pune Metropolitan Region (PMR), 2018
Maharashtra Civil Services fixation of the seniority of the candidates recruited directly by selection for the posts of Group “A” and Group “B” (Gazetted) through the State Civil Service Examination conducted by the Maharashtra Public Service Commission and Undergoing Combined Probationary Training Programme (Second Amendment) Rules, 2018
Maharashtra Fiscal Responsibility and Budgetary Management (Amendment) Rules, 2019
Maharashtra Police Constables (Recruitment) (Amendment) Rules, 2019
Maharashtra Educational Institutions (Regulation of Fee) Rules, 2016
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Maharashtra Civil Services (Revised Pay) Rules, 2019
Maharashtra Real Estate Appellate Tribunal (Members, Officers and Employees) (Appointment and Service Conditions) (Second Amendment) Rules, 2018
Maharashtra Disaster Management Rules, 2019
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Maharashtra Public Universities (Norms for Grant of Autonomy to Affiliated Colleges, Recognized Institutions and Conducted or Constituent Colleges) Uniform Statute, 2018
Maharashtra Public Universities (Procedure for Recovery of Damage or Loss from an Authority or Body or Members thereof or from an Officer) Uniform Statute, 2018
Maharashtra Public Universities (Penalties to be Imposed upon Erring Affiliated Colleges/Recognised Institutions) Uniform Statute, 2018

Haryana Real Estate Regulatory Authority, Gurugram Real Estate Bank Accounts for the Registered Projects (First Amendment) Directions, 2023
Haryana Panchayati Raj Election Expenditure (Maintenance and Submission of accounts) Order, 2024
Financial Assistance for stage III & IV cancer patients
Samarth Vriddh SEWA Ashram Scheme, 2024
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Haryana Ayurvedic Department (Group B) Service (Amendment) Rules, 2024
Haryana Minor Mineral Concession, Stocking, Transportation of Minerals and Prevention of Illegal Mining (Amendment) Rules, 2024
Haryana Architecture Department (Group C) Service (Amendment) Rules, 2023
Haryana Public Works Department (Buildings and Roads Branch) Headquarters' Office Ministerial Service (Group C) Amendment Rules, 2024
Haryana Wildlife Preservation Department, State Service, Executive (Group A and Group B) Service (Amendment) Rules, 2024
Haryana State Co-operation Department Head Office and Sub-offices (Group C) Service (Amendment) Rules, 2023
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Policy Documents [Online Transfer Policy for Teaching Staff (Haryana)]

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